

(2020) 12 DRAT CK 0012

Debts Recovery Appellate Tribunal, Kolkata

Case No: Appeal No. 50 Of 2020

Pratul Kumar Ghosh &
Another

APPELLANT

Vs

Ashish Agarwal And
Ors.

RESPONDENT

Date of Decision: Dec. 23, 2020

Acts Referred:

Security Interest (Enforcement) Rules, 2002 “ Rule 8(1), 8(2)#Securitisation And
Reconstruction Of Financial Assets And Enforcement Of Security Interest Act, 2002 “ Section
13(4), 13(8), 19

Citation: (2020) 12 DRAT CK 0012

Hon'ble Judges: Dr. T. Ravi Shankar, J

Bench: Single Bench

Advocate: Sanjay Mitra, Subrata Dutta, Sudip Pal Chowdhury

Final Decision: Dismissed

Judgement